

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.150 of 2014 & IA-453 of 2014
Appeal No.151 of 2014 & IA-454 of 2014**

Dated: 8th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:-

Torrent Power Ltd.Appellant (s)
Versus
Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s) : Ms. Deepa Chawan,
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

We have heard the learned counsel for the parties for sometime. Learned counsel for the Appellant wants to file earlier orders passed by the Commission with comparative table. She may file the same after serving copy on the other side.

At the request of the learned counsel for the Appellant, post the matter on **16.02.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Vs/vg

